

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2615
ANSWERED ON 02.08.2018

ALLOCATION OF FUNDS FOR DEVELOPMENT SCHEMES

2615. SHRI SUNIL KUMAR MONDAL

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the basis for allocation of funds under major developmental schemes pertaining to water resources, river development and Ganga rejuvenation sector under his Ministry;
- (b) whether the Government proposes to allocate more funds to the States which are performing well in implementation of such schemes and if so, the details thereof; and
- (c) whether any guidelines have been issued in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Funds are allocated to different schemes of the Ministry on the basis of priority, work plan, pace of implementation, committed liabilities and overall funds allocated by Ministry of Finance.
- (b) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement their efforts, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) etc. under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). However, there is no proposal to allocate more funds to the States which are performing well in implementation of their schemes.
- (c) No guidelines have been issued in this regard.
